

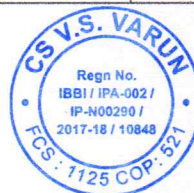
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ARADHYA WIRE & ROPES PRIVATE LIMITED [Name of Corporate Debtor]

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	ARADHYA WIRE & ROPES PRIVATE LIMITED
2	Date of incorporation of corporate debtor	05/01/1996
3	Authority under which corporate debtor is incorporated /registered	Registrar of Companies, Bangalore, Karnataka
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31300KA1996PTC019558
5	Address of the registered office and principal office (if any) of corporate debtor	ARADHYA HOUSE, DOOR NO.385,2ND CROSS, 1ST MAIN, K.B. EXTENSION, DAVANGERE. KA 577002 IN
6	Date of closure of Insolvency Resolution Process	9 th August, 2020
7	Liquidation commencement date of corporate debtor	COC MEETING :15 th October, 2020 NCLT ORDER: 16 th November, 2020 NCLT ORDER received:19/11/2020
8	Name and registration number of the insolvency professional acting as liquidator	VIJAYKUMAR SUBRAMANIAM VARUN Regn No:IBBI/IPA-002/IP-N00290/2017-18/10848
9	Address and e-mail of the liquidator, as registered with the Board	Flat No.1B 108, The Tree by Provident, 2 nd Main, Herohalli, Off Magadi Road, Bangalore 560091. Email: vsvarun@yahoo. Com
10	Address and e-mail to be used for correspondence with the liquidator	Same as given in column 9 above.
11	Last date for submission of claims	15 th December, 2020 (30 days from NCLT Order date)

VS Varun 1



Notice is hereby given that the National Company Law Tribunal, Bengaluru Bench (*Name of Bench*) has ordered the commencement of liquidation of the Aradhya Wire & Ropes Private Limited [*Name of the corporate debtor*] on 16th November, 2020 [*date of passing of order of liquidation under section 33 of the Code*].

The stakeholders of Aradhya Wire & Ropes Private Limited [*Name of the corporate debtor*] are hereby called upon to submit their claims with proof on or before 15th December, 2020 [*insert the date falling thirty days from the liquidation commencement date*], to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :

V S Varun

V S VARUN

Date and place: 19th November, 2020, Bangalore 5600091

IBBI Regn No. IBBI/IPA-002/IP-N00290/2017-18/10848

